

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No.402
IB/437/ND/2021

IN THE MATTER OF:

JMJ Tools (Through ITS Proprietor Kamal Pant)	...	Applicant
Versus		
NBCC (India) Ltd.	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 02.12.2022

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	Mr. Ashutosh Kumar Mishra, Adv.
For the Respondent	:	Mr. Mohit Arura, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **11.01.2023**.



Vishal Rana
Court Officer
Court IV